

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF AJANTA OFFSET AND PACKAGING
LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AJANTA OFFSET AND PACKAGING LIMITED
2.	Date of incorporation of corporate debtor	25/09/1969
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L74950DL1969PLC005126
5.	Address of the registered office and principal office (if any) of corporate debtor	MADANI HALL 1, BAHADUR SHAH ZAFAR MARG NEW DELHI DL 110002
6.	Date of closure of Insolvency Resolution Process	17/08/2022
7.	Liquidation commencement date of corporate debtor	17/08/2022 (Copy of order was received on 18/08/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Satya Narayana Guddeti IBBI/IPA-001/IP-P00632/2017-18/11086
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Plot No 23 First Floor, Durganagar colony, Punjagutta, West Marredpally, Telangana 500082 Email: gsnhyd@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Flat No C S -14, C-Floor, Ansal Plaza, Vaishali, Ghaziabad, Uttar Pradesh, 201010 Email: ip.ajantaoffset@gmail.com
11.	Last date for submission of claims	16/09/2022

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court IV has ordered the commencement of liquidation of the AJANTA OFFSET AND PACKAGING LIMITED on **17/08/2022**.

The stakeholders of **AJANTA OFFSET AND PACKAGING LIMITED** are hereby called upon to submit their claims with proof on or before **16/09/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post, or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Satya Narayana Guddeti
IBBI/IPA-001/IP-P00632/2017-18/11086

Liquidator
AJANTA OFFSET AND PACKAGING LIMITED
CS-14 Ansal Plaza, Vaishali, Gaziabad, 201010
Date: 25/08/2022